<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 5 OF 2016 & IA NOS. 531 OF 2016 & 309 OF 2017

Dated: 19th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Singareni Collieries Co. Ltd.	Vs.		Appellant(s)
Andhra Pradesh Electricity Regulatory	-	on & Anr.	Respondent(s)
Counsel for the Appellant(s)	:	Mr Sanjay Sen, Sr. Adv. Mr. Hemant Singh Mr. Nimesh Kumar Jha	
Counsel for the Respondent(s)	:	Mr. K. V. Mohan Mr. K. V. Balakrishnan for R.1	
		Mr. M.G. Ram Mr. Anand K.C Ms. Vidyottma Mr. D. Bharath	Ganesan

<u>ORDER</u>

We have heard learned counsel for the parties for some time.

List the matter for further hearing on 07.09.2017 at 2.30 p.m.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/pr